

Judicial Inquiry into the death of Shrimati Purnima Singh

3482. PROF. MADHU DANDAVATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a judicial inquiry into the death of Shrimati Purnima Singh, wife of a Punjab Police officer at Delhi on the 28th March, 1980 has been demanded; and

(b) if so, the response of Government to this demand?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The inquest proceedings u/s 174 Cr.P.C. lead to the conclusion that Mrs. Purnima Singh committed suicide. Nothing suggestive of homicidal death or any foul play in the matter came to notice. It is, therefore, not proposed to hold any judicial inquiry.

Discussion of Tribal Sub-Plan with States

3483. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his Ministry has discussed the Tribal sub-plan with the States;

(b) if so, whether the States agreed to accept the strategy, policy, programme, allocation and implementing agencies as recommended by the Working Group on Tribal Development for medium term plan of his ministry;

(c) whether the Ministry only sent the Working Group Report to the States, and if so, the measures taken by the States in this regard; and

(d) when the Ministry is likely to call the meeting of the Ministers in-charge of Tribal Development for detailed discussion and decisions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) and (c). The States are broadly in agreement with the recommendations concerning strategy, policy, programmes, etc. made by the Working Group on Tribal Development. The States have adopted some of the recommendations, while some others are being adopted in gradual course.

(d) No meeting is envisaged at present.

Employment Position in Sriharikota Rocket Launching Station

3484. SHRI P. PENCHALAIHAH: Will the PRIME MINISTER be pleased to state:

(a) the present employment position at Sriharikota Rocket Launching Station in Andhra Pradesh;

(b) whether the rule of reservation is being observed in appointments for Scheduled Castes and Scheduled Tribes; and

(c) if so, the cadre-wise particulars thereof?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) & (c). A detailed statement indicating the total number of employees, Group-wise, in SHAR Centre, Sriharikota of the Department of Space, the number of vacancies in each Group and the representation of Scheduled Castes and Scheduled Tribes among them, as on June 1, 1980, is attached.

(b) Yes, Sir, The reservation orders have been made applicable to vacancies arising in the SHAR Centre with effect from April 1, 1975, i.e. from the date of conversion of the Indian Space Research Organisation, of which the SHAR Centre forms a part, into a Government body.